

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 9th day of September, 2003.

QUORUM : HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.
HON. MR. D. R. TIWARI, A.M.

O.A. No. 430 of 2003

1. Mohd. Nasim S/O Mohd. Saleem R/O A-1/14, Sanchar Colony, Shakti Nagar.
2. Kunj Behari S/O Shri Satya Nand Sharma R/O E-166, Panki, Kanpur.
3. Ram Singh S/O Sri Pancham Lal R/O 116/60, Rawatpur Gaon, Kanpur..... Applicants.

Counsel for applicants : Sri K.K. Tripathi.

Versus

1. Union of India through Secretary, Ministry of Communication, New Delhi.
2. The Post Master General Kanpur Region, Kanpur.
3. Senior Superintendent of R.M.S., Kanpur Division, Kanpur.
..... Respondents.

Counsel for respondents : Sri N.C. Nishad.

ORDER (ORAL)

BY HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

It appears that the applicants names were considered for appointment as E.D. Stamp Vendor and E.D. Mail Man, in pursuance of the order of this Tribunal dated 29.7.99.

However, by the impugned order dated ²⁷⁻¹¹⁻²⁰⁰² ~~29.7.99~~, ^{respondents refused to} ~~direction of~~ ^{decide} the Tribunal was as under :-

"....We, therefore, direct the respondents to consider the candidature of the applicants for the post of E.D.S.V./Mailman, Kanpur in response to the requisition as mentioned above along with others strictly in accordance with the rules and thereafter result be declared by the respondents."

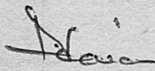
2. In pursuance of the above direction, impugned order dated 27.11.02 has been passed wherein it is stated

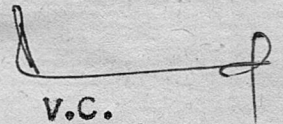


that Post Master General by his order dated 30.10.2000, abolished the post of E.D.S.V. and then by order dated 3.1.2000, 5 posts of E.D. Mailman were kept in abeyance and cancelled the selection proceedings initiated by Respondent No.3, ^{hence} The result cannot be declared.

3. We do not find any illegality in the order. The result could not be declared in view of the cancellation of the selection proceedings. The order ^{do} not suffer from any illegality. The O.A. is accordingly dismissed having no merit.

No order as to costs.


A.M.


V.C.

Asthana/